

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) In order to create an ecosystem for implementation of metro rail projects, the Ministry of Housing and Urban Affairs has formulated the Metro Rail Policy, 2017. The policy aims at ascertaining and enhancing the feasibility of metro rail projects from economic, social and environmental perspectives. It endeavors to focus on systematic planning and implementation of metro rail systems and acts as a guide to State Governments for preparing comprehensive proposals for metro rail projects. The policy also enables innovative financing through Transit Oriented Development (TOD) and Value Capture Finance (VCF). The policy encourages Public Private Partnership (PPP) for implementation of the metro rail projects to leverage both public and private resources and expertise. The policy will enable implementation of metro rail projects in a more comprehensive and sustainable manner.

(d) and (e) No, Sir. Ridership is only one of the parameters for assessing the metro rail project proposals by the Government of India.

Surrendering of DDA houses by allottees

†1962. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the houses are being surrendered by successful allottees of DDA Housing Schemes, 2017 and if so, the number of such allottees and the reasons therefor;

(b) whether the Ministry is taking steps for addressing those reasons;

(c) whether houses to be constructed for EWS have been converted into LIG flats which are quite small and that is also a reason for surrendering ; and

(d) the number of houses which have been surrendered by the allottees in Housing Scheme, 2014?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Delhi Development Authority (DDA) has intimated that 5661 requests have been received as on 02.01.2018 for surrender/cancellation of flats allotted to them in the DDA Awasiya

† Original notice of the question was received in Hindi.

Yojana-2017. Most of the applicants have not provided any specific reason for surrender but some of the applicants have stated that built up area of the allotted flats were not up to their requirements. DDA plans to review the situation as per provisions of the scheme after the last date allowed for surrender of the flats. The DDA has also intimated that it was decided to offer flats planned and constructed as EWS flats under its 2014 Housing Scheme as LIG/One Bed Room flats. The surrendered/cancelled flats out of these have been included as LIG flats under DDA Aawasiya Yojana-2017.

(d) The DDA has intimated that a total of 12553 flats were surrendered by the allottees/cancelled by DDA under the Housing Scheme-2014.

Works by D Division of CPWD

1963. SHRI VEER SINGH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of work undertaken by the Central Public Works Department, D Division during the last two years and the current financial year, item-wise;

(b) the number of dwelling units being catered to by CPWD in Laxmi Bai Nagar, under D Division;

(c) the quantum of funds released and utilised by CPWD, D Division in renovation and other work under D Division during the last two years and the current year, item-wise; and

(d) whether any time-frame has been fixed for completion of work; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) A total of 1970 number of quarters (756 Type-IV quarters, 22 Type-III quarters and 1192 Type-II quarters) are being catered to by the Central Public Works Department (CPWD), D Division in Laxmi Bai Nagar, New Delhi. The item-wise details of works undertaken, funds released/utilised and time-frame for completion of the said works by the CPWD, D Division during the last two years and the current financial year are given in the Statement.